

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI.  
O.A.No.33 OF 2022 (SZ)**

**IN THE MATTER**

J. Jagan Kumar, Bengaluru.

...Applicant

VS

The Member Secretary,  
SEIAA, Bangalore and Ors.

... Respondents

**INDEX**

<b>S.No.</b>	<b>DESCRIPTION</b>	<b>PAGE NO.</b>
1.	ACTION TAKEN REPORT OF KSPCB in respect of DS Max Sangam Grand at seegehalli village,Bidarahalli Hobli, Bengaluru east	<b>1</b>



M.R. GOKUL KRISHNAN  
Counsel for 4<sup>th</sup> & 5<sup>th</sup> Respondent  
(KSPCB)

Regional Office : Bangalore - Mahadevapura  
Karnataka State Pollution Control Board

"Nisarga Bhavan", 3rd Floor, Thimmaiah Road  
7th 'D' Main, Shivanagar, Bangalore - 560 079.  
Phone : 080-23224002  
E-mail : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ  
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,  
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು - 560 079.  
ದೂ.: 080-23224002



towards a cleaner Karnataka

No. KSPCB/ RO-MDP /2023-24/214

Date: 22 MAY 2023

To  
The Member Secretary  
KSPCB, Bengaluru-01

Kind Attention: Law Officer (Legal Section)

Sir,

Sub: Submission of latest inspection report w.r.t Hon'ble National Green Tribunal, Southern Zone, Chennai - Original Application No.33 of 2022 filed by Sri. J.Jagan Kumar -reg

Ref: Hon'ble NGT order dated 04.05.2022

\*\*\*\*\*

With reference to the above subject & reference, this is to inform that, pertaining to the above said Hon'ble NGT OA No.33 of 2022 order vide above reference pertaining to M/s. DS-Max Properties Private Limited with respect to the Multi-storied residential apartment project in the name of DS Max Sangam Grand at Sy.no.92/3, 92/4, 92/5, 92/6, Seegehalli Village, Bidarahalli Hobli, Bengaluru East Taluk, Benagluru Urban District, this office is herewith submitting the latest inspection report for further needful and to file it before Hon'ble NGT on or before 31.05.2023.

This is for your kind information and further needful.

Yours faithfully  
Sd/-

Environmental Officer  
RO-Mahadevapura

Copy to:

1. SEO-Infra Cell, 4<sup>th</sup> floor, Parisara Bhavan, KSPCB, Bengaluru for kind information.
2. SEO-BNG-EAST, 3<sup>rd</sup> floor, Nisarga Bhavan, KSPCB, Bengaluru for kind information.
3. Case file.

23/5/23  
EO-2300

Environmental Officer  
RO-Mahadevapura



**Inspection Report of Sri. D.P.Mahendra, Environmental Officer, Regional Office –  
Mahadevapura, KSPCB, Bengaluru**

Date of inspection	19.05.2023
Staff accompanied	Smt.Rathi.A.R-DEO
Name and address of the project inspected	Residential Apartment by M/s. DS Max Properties Pvt. Ltd, at Sy. No. 92/3, 92/4, 92/5, 92/6 of Seegehalli Village, Bidarahalli Hobli, Bengaluru East Taluk, Bengaluru.
Representative of the project present	Sri.Dayanand & Sri.Gurumurthy-Site engineers

**Preamble:**

- Ref: 1. CFE issued by the BO vide no.CTE-314482 dated 28.08.2019  
2. CFO application forwarded to B.O vide no.1661 dated 28.02.2023  
5. Hon'ble NGT order dated 04.05.2023 w.r.t OA no.33/2022 (SZ)

\*\*\*\*\*

**M/s. DS Max Properties Pvt. Ltd** has obtained CFE from the Board vide CFE order No. CTE-314482 dated 28.08.2019 for construction of Residential Apartment having 343 Flats with TBUA of 26,448.54 sq. m and STP capacity of 210 KLD vide ref (1). The P/A has obtained EC from SEIAA vide order No. SEIAA 45 CON 2018 dated 09.05.2018 for construction of Residential Apartment having 343 Flats having with TBUA of 26,448.54 sq. m and STP capacity of 233 KLD.

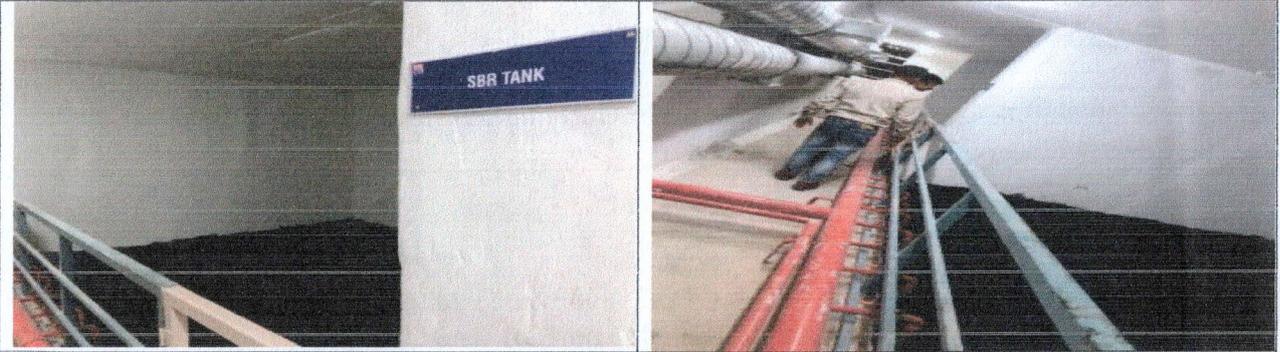
Further, M/s. DS Max Properties Pvt. Ltd has obtained plan approval from BDA on 02.02.2018 for the Residential Apartment with 343 flats having BUA of 26,448.54 sq mt in a plot area of 12,342.80 sq.mtr. Later, they have applied for 1<sup>st</sup> CFO vide inward no. 166886 for the operation of their Residential Apartment having 343 flats having TBUA of 26,448.54 sq. m and STP of capacity 210 KLD. The said CFO application has been forwarded to BO vide ref (2) with a recommendation to take suitable decision for disposal of CFO application, as there is a case being dealt before Hon'ble NGT. However, CFO has not yet been issued from the BO.

Now, in view of Hon'ble NGT order dated 04.05.2023 w.r.t OA no.33/2022 (SZ), the project was inspected by the undersigned along with DEO of this office on 19.05.2023. In the said order, KSPCB has been directed to inspect the site once again and file a better report. During inspection, following observations were made:

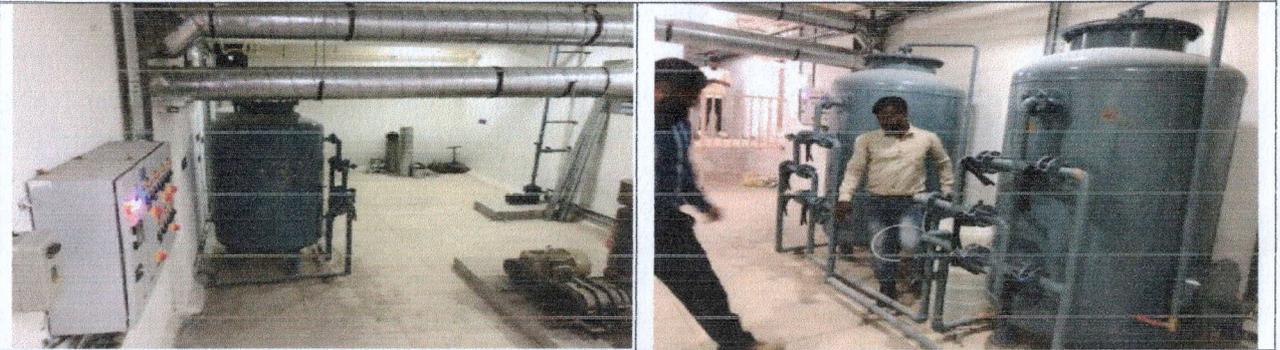
1. The construction of apartment is completed and ready for occupancy.
2. The P/A has installed Sewage Treatment Plant (STP) towards south side of the building of capacity 210 KLD which is adequate to treat the sewage quantity of 208 KLD proposed to be generated from 343 no.of flats.
3. The P/A has provided energy meter & flow meter to the STP. The P/A has also provided sludge drying bed and dual plumbing system.
4. As per Zoning of Landuse and Regulations, 2015, BDA, the drains viz., primary, secondary & tertiary will have a buffer of 50, 25 & 15m (measured from the centre of the drain) respectively on either side. Also, within the demarcated buffer for the valley/drain STPs are allowed.
5. Further, as reported earlier in survey sketch submitted by ADLR, the distance from the centre of Rajakaluve to STP is 66.40 meters. Hence, the STP is in right place and is of required

adequate capacity.

Photographs taken during inspection on 19.05.2023



STP tanks



Electromechanical equipments of STP



Flow meter



Sludge drying bed

**Remarks of RO:**

This latest inspection report is herewith forwarded to BO for further necessary action as the Hon'ble NGT OA no.33/2022 pertaining to this project is coming up for hearing on 31.05.2023.

  
Environmental Officer  
RO-Mahadevapura  
KSPCB, Bangalore

**BEFORE THE NATIONAL  
GREEN TRIBUNAL**

**SOUTH ZONE, CHENNAI.**

**O.A.No.33 OF 2022 (SZ)**

**IN THE MATTER**

J. Jagan Kumar, Bengaluru.

...Applicant

VS

The Member Secretary,

SEIAA, Bangalore and Ors.

...Respondents

M.R.GOKUL KRISHNAN

Counsel for 4th& 5th Respondent

(KSPCB)